

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

387

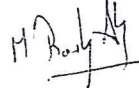


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 02.30 PM ON 26.7.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/62/(IB)/2017
NAME OF THE PETITIONER(S) : VIJAYA R VAKHARIA
NAME OF THE RESPONDENT(S) : RAYALA CORPORATION PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

①	M ROUSHAN ATIQ	PETITIONER	
②	R. MURARI (SENIOR COUNSEL) FOR GEORGE CHERIAN	RESPONDENT	
	C. PRABHU	RESPONDENT	

ORDER

Counsel for both the parties are present. Counsel for the Corporate Debtors made final submissions in part. To continue the same Put up on 09.08.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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